

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 14th December, 2012

No.HC.VII-343/2012/ 10962 /A. Hon'ble the Chief Justice of Gauhati High Court in exercise of power conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Bankim Sarma, Special Railway Magistrate, 1st Class, Kamrup, Guwahati as Officer on Special Duty in the Gauhati High Court, Guwahati from the date he assumes charge of the said post until further orders.

Shri Sarma will draw his salary and other allowances from his present place of posting i.e. Special Railway Magistrate, 1st Class, Kamrup, Guwahati.

By Order,
Sd/- M.K. Bhattacharjee
I/C REGISTRAR GENERAL

Memo No. HC.VII/ 343/ 2012/ 10963 - 10987 /A

Dated 14.12.2012

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
3. The Registrar, Gauhati High Court, Agartala Bench, Agartala/ Imphal Bench, Imphal/ Shillong Bench, Shillong/ Kohima Bench, Kohima/ Aizawl Bench, Aizawl
4. The District and Sessions Judge, Kamrup, Guwahati. She is requested to direct the Chief Judicial Magistrate, Kamrup, Guwahati to give additional charge of the Court of Special Railway Magistrate, Kamrup, Guwahati to the Additional Chief Judicial Magistrate, Kamrup, Guwahati until further orders.
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.1 & II, Kamrup, Guwahati/ Cachar, Silchar
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
14. The Special Judge, Addl. CBI Court, NO.1 & NO.II, Chandmari, Guwahati
15. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, Kamrup, Guwahati. He is requested to give additional charge of the Court of Special Railway Magistrate, Kamrup, Guwahati to the Additional Chief Judicial Magistrate, Kamrup, Guwahati until further orders.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Gauhati High Court, Guwahati
20. Shri Bankim Sarma, Special Railway Magistrate, 1st Class, Kamrup, Guwahati. (He shall report to the High Court immediately)
21. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
22. The Superintendent (_____), Gauhati High Court, Guwahati
23. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

M.K. Bhattacharjee 14/12/12
I/C REGISTRAR GENERAL

14/12/12